



2026:AHC:21118

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 9020 of 1981

Smt. Ram Piyari

.....Petitioner(s)

Versus

A.D.C. And Others

.....Respondent(s)

Counsel for Petitioner(s)	: Harihar Prasad Tripathi, Maksood Ahmad, Pradeepta Kumar Shahi, R.K. Pandey, S.K. Shukla, Sanjay Kumar Srivastava
Counsel for Respondent(s)	: C.S.C., N.B.Nigam, Ram Raj Prajapati, Ramesh Singh, S.C., V.S.Dwivedi

Court No. - 55

HON'BLE CHANDRA KUMAR RAI, J.

1. The writ petition is dismissed for non-prosecution.
2. For orders, see order of date, passed in the leading Writ B No.10204 of 1981.

(Chandra Kumar Rai,J.)

January 30, 2026
C.Prakash